

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR  
(Office of the Registrar Judicial)**

**ORDER**

No. 321/RJS

Dated:- 20.09.2019

In the interest of administration, Mr. Tajamul Hussain Software Developer Development Team NIC High Court Srinagar, is hereby directed not to provide access necessary for cause list generation as well as posting of the cases to any officer/official of this wing, except to the below named officials,

- 1. Ahmad Ali, Selection Grade Data Entry Operator.**
- 2. Hafizullah Sheikh, Data Entry Operator.**
- 3. Vijay Sas, Data Entry Operator.**

It is further enjoined upon the aforementioned Data Entry Officials that they only are authorized for cause list generation and posting of the cases.


Sd/-  
Registrar Judicial  
Srinagar.

No: 25945-49

Dated: 20.09.2019

Copy to:-

1. Mr. Tajamul Hussain Sr. Developer Development Team NIC High Court Sgr for compliance.
- 2-4 .Mr. \_\_\_\_\_ DEO for compliance.
5. Incharge NIC for uploading the order on the official website of J&K High Court for information of all the concerned.

  
Registrar Judicial,  
Srinagar.